

(b) if so, the total loss or trade decreased during the last three months and the names of the countries with whom trade has been decreased;

(c) the main reasons thereof; and

(d) the steps being taken to improve the trade with them?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) to (d). There is no apparent relationship between the contraction in total trade and change in the Government.

The latest provisional official data regarding foreign trade is for the period April-May, 1977. As compared with the same months of 1976, exports from the country were larger by 4 per cent and imports were smaller by 17 per cent. The country wise details of foreign trade are not available.

It is the policy of the Government to expand, improve and promote trade with all countries. For this purpose a number of steps have been taken which include setting up of joint economic commissions, participations in trade fairs and exhibitions abroad, identification of areas and export items with export potential and other export promotion measures like duty drawback, cash compensatory support, provision of export finance, quality control and supply of imported and domestic inputs.

Raids by Income-Tax Authorities

3683. SHRI PRASANNBHAI MEHTA:

SHRI NIHAR LASKAR:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether raids by Income-tax Authorities were stopped after the lifting of emergency;

(b) if so, the reasons therefor;

(c) whether these income-tax raids were not conducted in the States of Andhra Pradesh, Tamil Nadu and Karnataka in the past; and

(d) whether Government propose to launch such raids all over the country?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No, Sir.

(b) Does not arise.

(c) Raids were conducted in the States of Andhra Pradesh, Tamil Nadu and Karnataka also in the past. The numbers of search and seizure operations during the years 1975-76 and 1976-77 are as follows:

	1975-76	1976-77
Andhra Pradesh	105	148
Karnataka	65	105
Tamil Nadu	152	269

(d) Search and seizure operations are conducted by the Income-tax authorities, wherever warranted.

Indo-German Trade

3684. SHRI R. V. SWAMINATHAN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that Indo-German trade doubled in 1976;

(b) if so, to what extent;

(c) what are the other countries where the trade had been doubled;

(d) what steps are being taken by Government to increase the trade with those countries with whom India's trade has not so far improved; and

(e) whether any new incentive has been given to increase the trade with them?